

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

50. TCP 55/2012

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2024**

NAME OF THE PARTIES: - Rustom Framroze Titina
V/s
Ahura Advertisers Pvt. Ltd

Section: 397-398 of the Companies Act, 2013

ORDER

Adv. Jennifer Michael a/w Kaizeen Mistry appeared for the
Petitioner. PCS. Ajay Kumar appeared for the Respondent. List this
matter on **15.04.2024 at 2:30 PM.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)